NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 28

C.P. (IB)/941(MB)2023

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **28.03.2024**

NAME OF THE PARTIES: ZEN TRADELINK PRIVATE LIMITED V/s MITA MEHUL SEDANI

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Adv. Prakhar Tandon i/b Adv. Agam H Maloo appeared for the personal guarantor.
2. Learned Counsel for the Personal Guarantor informs that extinguishment of Bank guarantee is under consideration of CoC and seeks time.
3. List this matter on **29.04.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna